

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 20TH FEBRUARY, 2009 AT 2.00 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. MOTION UNDER RULE 15

A MINISTER to move that the proceedings on the items of business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

III. MOTION UNDER RULE 16

A MINISTER to move that the Assembly at its rising this day shall stand adjourned sine-die.

IV. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE

1. A MINISTER to lay on the Table the 34th Annual Report of the Haryana Seeds Development Corporation Limited for the year 2007-2008, as required under section 619-A (3) (b) of the Companies Act, 1956.
2. A MINISTER to lay on the Table the 41st Annual Report & Accounts of the Haryana Agro Industries Corporation Limited Chandigarh for the year 2007-2008, as required under section 619-A (3) (b) of the Companies Act, 1956.
3. A MINISTER to lay on the Table the Annual Statement of Accounts of Housing Board, Haryana for the year 2006-2007, as required under section 19-A(3) of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971.
4. A MINISTER to lay on the Table the 40th Annual Report of Haryana State Industrial and Infrastructure Development Corporation Limited for the year 2006-2007, as required under section 619-A (3)(b) of the Companies Act, 1956.
5. A MINISTER to lay on the Table the 33rd Annual Report of Haryana Land Reclamation and Development Corporation Limited Panchkula for the year 2006-2007, as required under section 619-A-(3)(b) of the Companies Act, 1956.

V. PRESENTATION OF INTERIM REPORT OF COMMITTEE OF HARYANA VIDHAN SABHA ON YAMUNA ACCORDS AND EXTENSION OF TIME FOR PRESENTATION OF THE FINAL REPORT.

THE CHAIRPERSON OF THE COMMITTEE OF THE HARYANA VIDHAN SABHA ON YAMUNA ACCORDS to present the Interim Report of the Committee of Haryana Vidhan Sabha on Yamuna Accords.

ALSO to move that the time for the presentation of the final Report to the House be extended upto the next Session.

VI. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES

1. THE CHAIRPERSON OF THE COMMITTEE ON SUBORDINATE LEGISLATION to present the Thirty Eighth Report of the Committee on Subordinate Legislation for the year 2008-2009.
2. THE CHAIRPERSON OF THE COMMITTEE ON GOVERNMENT ASSURANCES to present the Thirty Eighth Report of the Committee on Government Assurances for the year 2008-2009.
3. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS to present the Sixty Third Report of the Committee on Public Accounts for the year 2008-2009 on the Reports of the Comptroller and Auditor General of India for the years ended (i) 31st March, 2003 (Revenue Receipts) (ii) 31st March, 2006 (Civil).
4. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC UNDERTAKINGS to present the Fifty Fifth Report of the Committee on Public Undertakings for the year 2008-2009 on the Reports of the Comptroller and Auditor General of India for the years 2003-2004, 2004-2005 and 2005-2006 (Commercial).
5. THE CHAIRPERSON OF THE COMMITTEE ON ESTIMATES to present the Thirty Eighth Report of the Committee on Estimates for the year 2008-2009 on the Budget Estimates for 2008-2009 Welfare of Scheduled Castes and Backward Classes Department and Tourism Department.

VII. LEGISLATIVE BUSINESS

1. The Haryana Appropriation (No. 1) Bill, 2009. A MINISTER to introduce the Haryana Appropriation (No. 1) Bill;
to move that the Haryana Appropriation (No. 1) Bill be taken into consideration at once;
Also to move that the Bill be passed.
2. The Haryana Appropriation (No. 2) Bill, 2009. A MINISTER to introduce the Haryana Appropriation (No. 2) Bill;
to move that the Haryana Appropriation (No. 2) Bill be taken into consideration at once;
Also to move that the Bill be passed.

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| 3. | The Haryana Service of Engineers, Group A, Public Health Engineering Department Bill, 2009. | A MINISTER | <p>to introduce the Haryana Service of Engineers, Group A, Public Health Engineering Department Bill;</p> <p>to move that the Haryana Service of Engineers, Group A, Public Health Engineering Department Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 4. | The Haryana Private Universities (Amendment) Bill, 2009. | A MINISTER | <p>to introduce the Haryana Private Universities (Amendment) Bill;</p> <p>to move that the Haryana Private Universities (Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 5. | The Haryana Private Universities (Second Amendment) Bill, 2009. | A MINISTER | <p>to introduce the Haryana Private Universities (Second Amendment) Bill;</p> <p>to move that the Haryana Private Universities (Second Amendment) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 6. | The Haryana Preservation of Sub-Soil Water Bill, 2009. | A MINISTER | <p>to introduce the Haryana Preservation of Sub-Soil Water Bill;</p> <p>to move that the Haryana Preservation of Sub-Soil Water Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |
| 7. | The Haryana Medicare Service Persons and Medicare Service Institutions (Prevention of Violence and Damage to Property) Bill, 2009. | A MINISTER | <p>to introduce the Haryana Medicare Service Persons and Medicare Service Institutions (Prevention of Violence and Damage to Property) Bill;</p> <p>to move that the Haryana Medicare Service Persons and Medicare Service Institutions (Prevention of Violence and Damage to Property) Bill be taken into consideration at once;</p> <p>Also to move that the Bill be passed.</p> |

VIII. RESUMPTION OF DISCUSSION ON SPECIAL REPORT OF THE COMMITTEE OF PRIVILEGES.

**CHANDIGARH:
THE 18TH FEBRUARY, 2009.**

**SUMIT KUMAR,
SECRETARY.**